

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.47/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREEM ELECTRIC LTD V/S DEE CONTROL & ELECTRIC PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Utkarsh Srivastava, Adv. : *For the Operational Creditor*

Sh. Aman Kumar Dwivedi, Adv. : *For the Corporate Debtor*

ORDER

- 1. Matter heard. Order reserved.**
- 2. Let the written submissions be filed within a period of three days with an advance copy to be supplied to the other side.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th July, 2024

*Pushpendra Kumar
(Private Secretary)*